Average time taken in disposal of cases (Punjab) (2018)

(2018) (2018)	
Current Date	2022-2-21
Data for the year of	2018
Civil Cases	
1. No. of Pending cases as on 1st January	93455
2. Total Number of Civil Cases Disposed	28389
3. Average time taken for disposal during the year.	775 days
4. Maximum Time taken for disposal	8186 days
5. Minimum Time taken for disposal	1 day
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6. No. of Pending Cases as on 31st December	96136
Criminal Cases	
1. No. of Pending cases as on 1 st January	63578
2. Total Number of Cases Disposed	36283
3. Average time taken for disposal during the year.	224 days
4. Maximum Time taken for disposal	6825 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31st December	63682
Total (Civil & Criminal)	
 No. of Pending cases as on 1st January 	157033
2. No. of Pending cases as on 31 December	159818
3. Total No. of Cases Disposed	64672
4. Average Time taken for disposal of cases	466 days

Average time taken in dispo	osal of cases (Haryana) (2018)
Current Date	2022-2-21
Data for the year of	2018-01
Civil Cases	
1. No. of Pending cases as on 1s January	118984
2. Total Number of Civil Cases Disposed	29395
3. Average time taken for disposal during the year.	904 days
4. Maximum Time taken for disposal	7905 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31st December	126500
Criminal Cases	
 No. of Pending cases as on 1st January 	40852
2. Total Number of Cases Disposed	19253
3. Average time taken for disposal during the year.	280 days
4. Maximum Time taken for disposal	6313 days
5. Minimum Time taken for disposal	1 day
 No. of Pending Cases as on 31st December 	46673
Total (Civil & Criminal)	
1. No. of Pending cases as on 1st	159836
2. No. of Pending cases as on 31 December	173173
3 Total No. of Cases Disposed	48648
 Average Time taken for disposal of cases 	657 days